

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 110 of 2011**

**Dated : 17<sup>th</sup> August, 2011**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of:**

M/s Awadh Wood Products ..... Appellant (s)

Versus

U.P.P.C.L. & Ors. ...Respondent (s)

Counsel for Appellant (s) : Mr. Pradeep Kr. Mathur for Mr. Arvind Kumar  
Counsel for Respondent (s): Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani  
for R.1 & R.2

**ORDER**

At the request of the learned counsel for the Appellant, Post  
the matter on **30.08.2011**.

**( V.J. Talwar )  
Technical Member**

**(Justice M. KarpagaVinayagam )  
Chairperson**

TS/KS